

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI


C. P. NO. 106(ND)/2015
CA. NO.

PRESENT: SH. R.VARDHARAJAN
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2016**

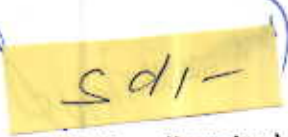
NAME OF THE COMPANY: Sh. Anil Dwarika Prasad Agarwal
V/s.
M/s. Mahamaya Infrabuild Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Samarlipi Deb Ray	Advocate	Respondent	

ORDER

Re-posted to 28.11.2016.


(R.Varadharajan)
Member (Judicial)